

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT-670/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board, Cochin, for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board, Cochin, for the year 1995-96.

[Placed in Library See No. LT-671/96]

- (4) A copy of the Memorandum of Understanding (Hindi and English versions) between the Export Credit Guarantee Corporation of India Limited and the Ministry of Commerce for the year 1996-97.

[Placed in Library See No. LT-672/96]

Memorandum of Understand between the Neyveli Lignite Corporation Limited and Ministry of Coal for 1996-97.

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : Sir, I beg to lay on the Table :

A copy of the Memorandum of Understanding (Hindi and English versions) between the Neyveli Lignite Corporation Limited and the Minister of Coal for the year 1996-97.

[Placed in Library See No. LT-673/96]

12.01 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 2nd December, 1996 will consist of :

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the Statutory Resolution seeking disapproval of the Income Tax (Amendment) Ordinance, 1996 and consideration and passing of the Income Tax (Amendment) Bill, 1996.
3. Consideration and passing of the following Bills as passed by Rajya Sabha :-

- (a) The Maulana Azad National Urdu University Bill, 1995.

- (b) The Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Bill, 1995.

12.1½ hrs.

[English]

SHRI P.C. THOMAS (Muvattupuzha) : Sir, the following items may be included in the next week's agenda :-

- (1) Need to cooperate with China and other Asian countries to form an 'Asian Economic Community' similar to the European Economic Community to safeguard the common economic interest of Asian Countries especially in the light of the desire expressed by Chinese premier for more cooperation with India.
- (2) The need to give funds to develop backward areas inhabited by tribals for developmental activities and infrastructure building including construction of roads in Erumapra, Kolani, Mechal, Nellappara, Ambacam Mankompu areas of Kottayam district in Kerala.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer) : Mr. Speaker, please include the following subjects in the next week's agenda :

1. Need to convert national Highway upto Delhi-Jaipur-Ajmer-Vayawar into four lanes to prevent accidents and death of so many people daily due to much traffic on Delhi-Jaipur-Ajmer-Vayawar National Highway.
2. Need to do industrial development in district Ajmer by declaring it as industrially backward district.

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : Sir, the following items may be included in the next week's agenda :

- (1) The situation prevailing in the Union Territories which are without Legislature.
- (2) Re: providing adequate air services to Andaman and Nicobar Islands.

[Translation]

SHRI RAMBAHADUR SINGH (Maharajganj) : Mr. Speaker, Sir, the following items may be included in the next week's agenda.

People of Bihar were of the belief that on completion of the Gandak Irrigation Project North Bihar will become foodgrains storage for the country. But even after 25-30